

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24394/2007

(From the judgement and order dated 14/02/2007 in MA No. 2177/2005
of the HIGH COURT OF M.P. AT JABALPUR)

RAGHUVIR SINGH MATOLYA & ORS.

Petitioner(s)

VERSUS

HARI SINGH MALVIYA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)
(FOR FINAL DISPOSAL)

Date: 02/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Ms. Pragati Neekhara,Adv.
Mr. Suryanarayana Singh,Adv.

For Respondent(s) Mr. Atul Nanda,Adv.
Ms. Rameeza Hakeem,Adv.
Mr. Sanjay Bhardwaj,Adv.
for M/S. Law Associates & Co.,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matter on Friday, 6th March, 2009.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER